

A. Sahoo Vrs. UOI

O.A. No. 322 of 2013
Order dated: 26.07.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

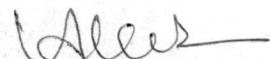
.....

Heard Mr. P.K.Mohapatra, Ld. Counsel appearing for the applicant, and Mr. T. Rath, Ld. Standing Counsel appearing for the Railways, on whom a copy of this O.A. has already been served.

Mr. Mohapatra, Ld. Counsel for the applicant, seeks leave of this Tribunal to withdraw this O.A. with liberty to file a better one impleading all those persons, who are likely to be affected in the event the O.A. is allowed.

We have no hesitation to allow the withdrawal of this O.A. Accordingly, the O.A. stands disposed of being withdrawn.


R.C. Misra
MEMBER(Admn.)


A.K. Patnaik
MEMBER(Judl.)

RK